NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

16. C.P. (IB)-686(MB)2023

CORAM:
SHRI ANIL RAJ CHELLAN **SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2024

NAME OF THE PARTIES: **Bank Of Baroda**
V/s
Arch Pharmalabs Limited

Section: 7 of Insolvency and Bankruptcy Code, 2016

ORDER

Ld. Senior Counsel, Ravi Kadam a/w Mr. Malhar Zatakia a/w Mr. Vinod N. appeared for Financial Creditor. Ld. Sr. Adv. Chetan Kapadia a/w Mr. Rohit Gupta appeared for Corporate Debtor. At the request of the parties, list the matter on **26.04.2024 at 12:30** PM for hearing.

Sd/- **Sd/-**
ANIL RAJ CHELLAN **KULDIP KUMAR KAREER**
Member (Technical) **Member (Judicial)**
24.04.2024
Sushil